

Family Court Establishment, Deoghar, Jharkhand
Sri Ranjeet Kumar
Principal judge, family court
Cause List Date: 12-04-2021

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Original Suit. 11/2018 (JUDGEMENT)		Mithu Chourasiya Vs Usha Chourasiya	Birla Nand Choudhary
2	Original Suit. 190/2019 (ARGUMENTS)		Anand Rout Vs Bably Devi	Anirudh Pd. Singh
3	Original Suit. 390/2019 (ARGUMENTS)		Rupa Devi Vs Manjeet Kumar Choubey	Dineshwar Pandit
4	Original Suit. 355/2019 (HEARING)		Abhinav Alok @ Kimi Anand Vs Sweta Kumari	Ramesh Kr. Tiwary
5	Original Suit. 44/2021 (HEARING)		Hopna Murmu @ Hapna Murmu @ Jhahau Murmu Vs Guwamani Hambram	Dineshwar Pandit
6	Original Suit. 105/2020 (ADMISSION/DENIAL)		Sudhir Mahra Vs Pinki Devi	Pawan Kumar Sinha
7	Original Suit. 132/2020 (ADMISSION/DENIAL)		Rajesh Turi Vs Puspa Devi	Kailash Yadav
8	Original Suit. 26/2021 (ADMISSION/DENIAL)		Indradeo Singh Vs Hemanti Devi	Satyendra Kumar Singh
9	Original Suit. 87/2021 (ADMISSION/DENIAL)		Vishal Kumar @ Kanhaiya Kumar Vs Shilpi Kumari	Kashi Prasad Yadav Jay Prakash Mandal
10	Original Suit. 91/2021 (ADMISSION/DENIAL)		Aftab Alam Vs Kherun Bibi	Ravi Shankar Pd. singh
11	Original Suit. 93/2021 (ADMISSION/DENIAL)		Md. Furkan Ansari Vs Najma Khatoon	Md. Sabir Ansari
12	Original Suit. 106/2021 (ADMISSION/DENIAL)		Arun Thakur Vs Pinki Devi	Hem Chandra Jha
13	Original Suit. 110/2021 (ADMISSION/DENIAL)		Sadanand Singh Vs Juhi Singh	Nilanjan Ganguly
14	Original Suit. 221/2019 (EVIDENCE)		Soni Kumari Vs Binay Kumar Singh	Ranjit Kr Deo

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15	Original Suit. 87/2017 (ISSUES)		Md. Siraj Ali Vs Jinnat Aara	Nirmal Kr. Bharti
16	Original Suit. 320/2018 (ISSUES)		Pallu Kumar @ Pallu Mahtha Vs Kiran Devi	Ajay Kr. Ghosh
17	Original Suit. 32/2020 (Filing Of Requisites)		Rupesh Kumar Singh Vs NITU Singh	K.K.Singh
18	Original Suit. 45/2020 (Filing Of Requisites)		Nasrul Shah Vs Rakiba Khatun	Imtiyaz Ahmad
19	Original Suit. 18/2021 (Filing Of Requisites)		Sonu Ramani alia Sonu Kumar Vs Kanchan Devi	Kaushal Kishor Dubey
20	Original Suit. 19/2021 (Filing Of Requisites)		Sikandar Ansari Vs Sahida Khatun	Md. Imtiyaz Ahmad
21	Original Suit. 42/2021 (Filing Of Requisites)		Munna Kumar Mandal Vs Ranjana Kumar	Hem Chandra Jha
22	Original Suit. 93/2017 (EVIDENCE OF DEFENDENT / OP)		Ravi Anand Vs Khushboo Devi	
23	Original Suit. 185/2019 (RECONCILIATION)		Lakhan Kumar Yadav Vs Sarswati Kumari	Paresh Nath Roy
24	Original Suit. 157/2020 (RECONCILIATION)		Nandani Kumari Vs Shashi Jyotish @ Shashi Kumar Jyotis	Rajendra Sharma
25	Execution Case 7/2015 (REJOINDER)		Guddi@ Guriya devi Vs Bablu raut	Ramesh Kumar Rao
26	Original Suit. 141/2019 (Appearance)		Anand Kumar Burnwal Vs Seem Burnwal	Pramod Ranjan Mishra
27	Original Suit. 210/2019 (Appearance)		Rajkumar Sah Vs Chandani Devi	Chiranjivi Pd. Choudhary
28	Original Suit. 361/2019 (Appearance)		Raj Kumar Mandal Vs Dulari Kumari	Shashank Shekhar

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29	Execution Case 1/2019 (Appearance)		Kajal Marandi @ Kajal Manjhiyan Vs Babudhan Hansda	Sajjan Kr. Mishra

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1	Original Maintenance Case 283/2019 (HEARING)		Kulsum Bibi Vs Tuntun Mian	Abdul Raouf
2	Original Maintenance Case 81/2020 (ADMISSION/DENIAL)		Sakina Bibi Vs Mustakim Ansari	Ali Atahar
3	Original Maintenance Case 92/2020 (ADMISSION/DENIAL)		Suman Kumari Vs Shyam Kumar Yadav	Om Prakash Gupta
4	Original Maintenance Case 68/2021 (ADMISSION/DENIAL)		Pushpa Kumari Vs Sambhu Yadav	Paresh Nath Roy
5	Original Maintenance Case 20/2018 (ORDER)		Uma Chourasia Vs Mithu Chourasia	Chandra Kant Pandey
6	Original Maintenance Case 13/2018 (EVIDENCE)		Taranum Are Alias Taranum Khatoon Vs Md. Jawed Hussain	Hyder Sajjad
7	Original Maintenance Case 291/2019 (Filing Of Requisites)		Rubiya Devi Vs Enam Ansari	Paresh Nath Roy
8	Original Maintenance Case 68/2020 (Filing Of Requisites)		Shama Parween Vs Md. Sarfaraj Ansari	Hem Chandra Jha
9	Original Maintenance Case 143/2020 (Filing Of Requisites)		Pallavi Kumari (Devi) Vs Pankaj kumar Mishra	Deepak Kumar Jha
10	Original Maintenance Case 37/2021 (Filing Of Requisites)		Chandani Devi Vs Shayam Sundar Saha	Jay Prakash Mandal
11	Original Maintenance Case 43/2019 (EVIDENCE OF PLAINTIFF / PETITIONER)		Mundrika Devi Vs Sanjeet Das	Ramdeo Pd. Das
12	Original Maintenance Case 304/2019 (EVIDENCE OF PLAINTIFF / PETITIONER)		Rahima Khatoon Vs Ahmad Ansari	Ali Atahar
13	Original Maintenance Case 167/2018 (EVIDENCE OF DEFENDENT / OP)		Sabahat Khanam Vs Md. Safdar Khan	Shivendra Kr. Singh

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14	Original Maintenance Case 9/2019 (RECONCILIATION)		Sajal Devi Vs Ganesh Yadav	Ramesh Das
15	Original Maintenance Case 237/2019 (RECONCILIATION)		Manorama Devi Vs Abinash Singh	Kanhaiya Pd. Roy
16	Original Maintenance Case 330/2019 (RECONCILIATION)		Jahira @ Johra Khatoon Vs Mumtaz Ansari	Arun Kr. Bhaiya
17	Original Maintenance Case 33/2020 (RECONCILIATION)		Munni Devi Vs Bhairav Singh	Ashok Kr. Singh1
18	Original Maintenance Case 187/2019 (Appearence)		Jiyamuni Marandi Vs Bisheswar Soren	Rabindra Nath Sahay
19	Original Maintenance Case 258/2019 (Appearence)		Nilam Debi Vs Dablu Rawani	Ramdeo Yadav